NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.68/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

National Pension System Trust

V/s.

Parekh Aluminex Ltd.

SECTION OF THE COMPANIES ACT: 71(10) of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

Tash Toglekar i16 Kanza k Co. for Respondent

ORDER CP 68/71(10)/NCLT/MB/MAH/2016

At request of the parties, list this matter on 18.12.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)